

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6900/2014

(Arising out of impugned final judgment and order dated 08-07-2014
in CRLR No. 104/2013 passed by the High Court of M.P. at Gwalior)

RAJENDRA RAJORIYA

Petitioner(s)

VERSUS

JAGAT NARAIN THAPAK & ANR.

Respondent(s)

Date : 11-12-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s)

Mr. Khalid Noor Fakruddin, Adv.
Mr. Raj Kishor Choudhary, AOR
Mr. Shakeel Ahmed, Adv.

For Respondent(s)

Mr. Arjun Garg, AOR
Mr. Manish Yadav, Adv.

Mr. Harshvardhan Jha, Adv.
Mr. Yugandhara P. Jha, Adv.
Ms. Mayuri Shukla, Adv.
Mr. Adarsh Upadhyay, AORUPON hearing the counsel the Court made the following
O R D E RAs prayed, list the Special Leave Petition on Friday, the 9th
February, 2018.(VISHAL ANAND)
COURT MASTER (SH)(RENUKA SADANA)
ASST.REGISTRAR